NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CSP 699/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Sreeram Dhurjaty

V/s

Jeevtronics Pvt.Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Prachi

Prachi

Respondent

Suhas Soshi. Advocate

for Petitioner. 24/01/2018.

<u>ORDER</u>

CP No. 699/241-242/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 05.03.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)